

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2014

Dated : **5th January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Nishtha Sikroria
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) : Mr. G. Umapathy for R-2
Ms. R. Mekhala for R-2
MPPMCL

Ms. Anushree Bardhan
Ms. Poorva Saigal for R-4

ORDER

We have heard the learned counsel for the parties.

Written submission, if any, may be filed by the parties by 9.1.2015.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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